

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 735/14 in CLB	TP 91/16	For hearing	397 /398	Charles Prabhakar & 2 Others. Vs Evangelical Trust Association of South India

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1) **SURAJ NAIK**
on behalf of **BM ARUN**
8197696059

Petitioner 1 & 2



2) **B.C. Thiruvengadam** Repp. 1, 2, 5 & 6
Manik B.T.
Annu Bhargava
9849371798

"

"



3. **Manjunath-s.**
Respondent 3
Advocate.

R 2



ORDER

Counsel for Petitioner is present. Counsels for Respondent are also present. For hearing list it on 23/02/2018.


Member (T)


Member (J)